

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.58/BB/ 2017	-	For hearing	230/ 232	Textron India Pvt. Ltd. & Another

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 ~~RASAKUMAR MD~~
~~FOR INDIA LAW LLP~~

~~PETITIONER~~

~~[Signature]~~

9620212325
Pranod Kumar

Rep. of OL.

[Signature]

Ajai P. Johnson
SPJ Legal

For petitioners

[Signature]

2) Prema Hatti

ROC

[Signature]

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. Counsel reported that, he has already filed reply Affidavit for the observations made by the ROC & RD. List it for hearing on 31/01/2018.


Member (T)


Member (J)